

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1303
ANSWERED ON:30.07.2003
NORMS FOR DECLARING NATIONAL HIGHWAY
A. VENKATESH NAIK

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the standard norms fixed for declaring a National Highway;
- (b) the names of the State Highways that have been declared as National Highways in Karnataka during the last three years;
- (c) whether the length of State Highways that have been declared as National Highways in Karnataka is much less than that declared in other States;
- (d) if so, the reasons therefor; and
- (e) the basis on which funds are allotted for different National Highways ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SHRIPAD YESSO NAIK)

- (a) A copy of the existing criteria for declaration of new National Highways is annexed.
- (b) In Karnataka, the State Highway between Bijapur and Hubli having the length of 176 Km. has been declared as National Highway No.218.
- (c) &(d) National Highways are declared based on the criteria annexed and not on the basis of geographical area or population of any particular state.
- (e) The funds for the improvement works of National Highways are allotted to States based on the length of National Highways, the progress of work, inter-se priority and the availability of funds. The maintenance funds are allocated to States on pro-rata basis for routine and periodic maintenance. The funds for special repairs and flood damage repairs are provided as per site requirement, inter-se priority and availability of funds.

ANNEX

ANNEX REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1303 FOR ANSWER ON 31 2003 ASKED BY SHRI A. VENKATESH NAIK REGARDING NORMS FOR DECLARING NATIONAL HIGHWAY.

EXISTING CRITERIA FOR DECLARATION OF NEW NATIONAL HIGHWAYS

1. Roads which run through the length and breadth of the country.
2. Roads connecting adjacent countries.
3. Roads connecting the National Capital with State Capital and roads connecting mutually the State Capitals.
4. Roads connecting major ports, large industrial centers or tourist centers.
5. Roads meeting very important strategic requirements.
6. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby.
7. Roads which help opening up large tracts of backward area and hilly regions.
8. National Highways grid of 100 Km is achieved.
9. The road must be up to the standard laid down for State Highways-both in its technical requirements as well as the land requirements.
10. The road and right of way must be free of any type of encroachment and should be the property of the State Government.

11. The right of way required for the National Highways (preferably 45m, minimum 30m) must be available for acquiring, free of encroachments and the State Government would complete acquiring formalities within six months.